

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 1131 of 2004

Indore, this the 17th day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

S.C. Sohara, Ex-UDC, Army War College,
Mhow, S/o. Shri Narayan Sohra, aged about
48 years, R/o. Qr. No. CC-3/B, behind M.T. Company,
Army War College, Mhow (MP). ... Applicant

(By Advocate - Shri M.K. Verma)

V e r s u s

1. Union of India, through
Secretary, Ministry of Defence,
South Block, New Delhi.
2. Director General, Military
Training, General, Staff Branch,
Army Headquarter, DHQ, PO,
New Delhi - 11.
3. The Commandant, Army War College,
Mhow (MP). ... Respondents

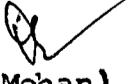
(By Advocate - Shri Umesh Gajankush)

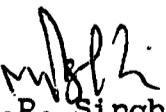
O R D E R (Oral)

By M.P. Singh, Vice Chairman -

Heard the learned counsel for the parties.

2. The learned counsel for the applicant submitted that during the pendency of this OA the appellate authority has passed an order rejecting the appeal of the applicant. Therefore, he wants to challenge this order also. He sought permission to withdraw this Original Application. Permission is granted. Accordingly, this OA is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved by the order of the appellate authority and so advised.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman